Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

<u>E.P. No. 02 of 2018 in</u> Appeal No. 137 of 2013

Dated : 2nd April, 2018

Present : Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

T.T. Limited Versus Tamil Nadu Generation & Dis	tribution	 Corporation	Appellant(s)
Ltd. & Anr.		I	Respondent(s)
Counsel for the Petitioner (s)	:	Ms. Shilpi Jain Shi Mr. Mukul Sharma	
Counsel for the Respondent(s)	:	-	

<u>ORDER</u>

Issue Notice to the Respondents returnable on 23.04.2018. Dasti, in addition is permitted.

List this matter on 23.04.2018.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/pr